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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 465/2018

MAX NEW YORK LIFE INSURANCE
COMPANY LTD.

..... Appellant

Through: Mr. Mayank Nagi, Advocate.

versus

DEPUTY COMMISSIONER OF INCOME TAX Respondent

Through: Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal and Mr. Parth
Semwal, Advocates.

+ ITA 718/2018

MAX LIFE INSURANCE COMPANY LIMITED
(FORMERLY KNOWN AS MAX NEW YORK LIFE
INSURANCE CO. LTD.)

..... Appellant

Through: Mr. Mayank Nagi, Advocate.

versus

DEPUTY COMMISSIONER OF INCOME TAX Respondent

Through: Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal and Mr. Parth
Semwal, Advocates.

+ ITA 719/2018

MAX LIFE INSURANCE COMPANY LIMITED
(FORMERLY KNOWN AS MAX NEW YORK LIFE
INSURANCE CO. LTD.)

..... Appellant

Through: Mr. Mayank Nagi, Advocate.



versus

DEPUTY COMMISSIONER OF INCOME TAX Respondent
Through: Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal and Mr. Parth
Semwal, Advocates.

+ ITA 722/2018

MAX LIFE INSURANCE COMPANY LIMITED
(FORMERLY KNOWN AS MAX NEW YORK LIFE
INSURANCE CO. LTD.) Appellant
Through: Mr. Mayank Nagi, Advocate.

versus

DEPUTY COMMISSIONER OF INCOME TAX Respondent
Through: Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal and Mr. Parth
Semwal, Advocates.

+ ITA 818/2019

MAX NEW YORK LIFE INSURANCE
COMPANY LTD. Appellant
Through: Mr. Mayank Nagi, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent
Through: Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal and Mr. Parth
Semwal, Advocates.

CORAM:
HON'BLE MR. JUSTICE MANMOHAN
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA



ORDER
21.11.2022

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At the request of learned counsel for appellant, adjourned to 19th
April, 2023.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

NOVEMBER 21, 2022

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